

12.34 hrs.

COMMITTEE ON THE WELFARE OF
SCHEDULED CASTES AND
SCHEDULED TRIBES

FOURTEEN AND FORTY-FIRST REPORT

SHRI D BASUMATARI (Kokrajhar) I beg to present the following Reports (Hindi and English versions) of the Committee on the Welfare of Schedule Castes and Scheduled Tribes —

- (i) Fourteenth Report on the Ministry of Railways (Railway Board)—Reservations for, and employment of Scheduled Castes and Scheduled Tribes in the Workshops of Western Railway
- (ii) Forty-first Report on the Cabinet Secretariat (Department of Personnel and Administrative Reforms)—Reservations for Scheduled Castes and Scheduled Tribes in Services

RAILWAY CONVENTION
COMMITTEE

EIGHTH REPORT

SHRI B S MURTHY (Amalapuram) I beg to present the Eighth Report of the Railway Convention Committee on Railways' Fourth and Fifth Five Year Plans and other Ancillary Matters

ELECTION TO COMMITTEE

CENTRAL ADVISORY COMMITTEE FOR THE
NCC

THE DEPUTY MINISTER IN THE
MINISTRY OF DEFENCE (SHRI
J. B. PATNAIK). I beg to move:

"That in pursuance of Section 12(1) of the National Cadet Corps Act 1948 the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Central Advisory Committee for the National Cadet Corps for a term of one year from the date of election, subject to the other provisions of the said Act and the Rules made thereunder"

MR. SPEAKER The question is

"That in pursuance of Section 12(1) of the National Cadet Corps Act, 1948, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Central Advisory Committee for the National Cadet Corps for a term of one year from the date of election, subject to the other provisions of the said Act and the Rules made thereunder"

The motion was adopted